Information Technology

3781. SHRI JOACHIM BAXLA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government propose to revise the lending norms to suit the special needs of the information technology industry;
 - (b) if so, the details thereof and the reasons therefor;
 - (c) the time by which it is likely to be done?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) There is no such proposal presently under consideration of the Department of Electronics.

(b) and (c). Do not arise.

[Translation]

Supply of Commercial Gas

3782. SHRI RATILAL KALIDAS VERMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Members of Parliament, Industrial establishments, Chamber of Commerce and Industries have made a demand for providing more quantum of LPG and gas for commercial use to Gujarat;
 - (b) if so, the details thereof;
- (c) whether the Government have also received letters and memorandum in this regard;
- (d) if so, the details thereof and the action taken thereon:
- (e) the quantum of LPG and gas for commercial use provided to Gujarat during each of the last three year; and
- (f) the quantum of gas likely to be provided during 1997 and 1998?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRITR. BAALU):
(a) to (f). Requests for release of LPG for commercial and industrial use are received from time to time. The Oil Companies are under instructions to issue commercial LPG liberally to meet the full requirement of LPG for commercial uses is supplied in bulk as well as in packed cylinders. The quantity of LPG supplied for commercial uses statewise is not maintained by the Government. Allocation of LPG to industrial units is sanctioned by the Ministry on the recommendation of concerned Administrative Ministry/organisation, on which basis supplies are made by Oil Gas.

The quantum of daily average supply of natural gas in Gujarat during the last 3 years is as under :

Year	MMSCMD
1993-94	12.62
1994-95	11.98
1995-96	14.23

The quantum of gas allocated for 1997 and the 1998 is 18.36 MMSCMD.

[English]

Revision of Pay Scale

3783. SHRI K.H. MUNIYAPPA: Will the PRIME MINISTER be pleased to state:

- (a) the reasons for delay in settling this long pending issue i.e. revision of pay scale of UDC's;
- (b) whether the Board of Arbitration have been asked to submit its decision early in view of the likely submission of report by the Fifth Pay Commission; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTA.RY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) to (c). The issue relating to revision of the pay scale of UDCs of the Central Secretariat Clerical Service was referred to the Board of Arbitration in May, 1992, with whom it is still pending. Last hearing in this case was on 14.6.95. Further hearing has been adjourned by the Board on the request of the Member, Staff side. The JCM scheme does not prescribe any time-limit for disposal of cases by the Board of Arbitration.

[Translation]

HIL Electronic Corporation

3784. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government propose to shift the headquarters of HIL Electronic Corporation;
 - (b) if so, the location earmarked for the same; and
 - (c) the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) to (c). HIL Electronic Corporation is not under the administrative control of the Government of India, Department of Electronics.